

प्रपत्र (स्थापना) राजीव रंजन-1
10.2.23

①

Declaration of Assets and Liabilities

Year 2022-23

I, **PULKIT** son/daughter/wife of **VEER SINGH**
aged **28** years, belonging to **BIHAR VIDHAN SABHA, SECRETARIAT**
service and presently working as **REPORTER**

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

B. Details of movable assets

(Assets in joint name indication the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) (Jyoti Kumari)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	10,000/-	5,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI- 13,000/- Saving Account	1.5 lakh F.D. in Indian Overseas Bank	-NIL-	-NIL-	-NIL-
(iii)	Bonds, Debenture and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	(1) LIC No- (829535347) 22,912/- Yearly (without TAX) (2) SBI PPF - 2,10,000 /- (3) NPS Tier- II- 1000/-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Motor Vehicles (details of make, etc.)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jewellery (give details of weight and value)	50 gm gold Value- 2,15,000/- (Approx)	100 gm gold Value- 5,25,000/- 500 gm silver Value- 35,000/- (Approx)	-NIL-	-NIL-	-NIL-
(vii)	Other assets such as values of claims / interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Gurmit
02/04/2023

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) (Jyoti Kumari)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	House / Apartments, etc. -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31.01.2022
(a)	(i) Loans from Banks	SBI Personal loan (8,00,000/-)	6,68,449/-
	(ii) Loans from financial institutions	-NIL-	-NIL-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	-NIL-

Jyoti
02/02/2023

	(b) dues to departments dealing with supply of water	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, if any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y. - 2022-23 Total Income tax - 72,476/- Pan - EPMPP1770P	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

C. Personal Detail

GPF/CPF/PRAN No. :- 110114960634

Gender :- M (M/F)

Date of Birth :- 1 9 0 4 1 9 9 4 (DD/MM/YYYY)

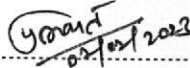
Class/Group :- B (A/B/C)

Cadre :- REPORTING, BIHAR VIDHAN SABHA, SECRETARIAT SERVICE
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

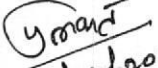
Home District :- SONIPAT (HARYANA)

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA
Date: 02-02-2023

Signature: 
Name of Employee: PULKIT
Designation: REPORTER
Department: BIHAR VIDHAN SABHA, SERVICE

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.


02/02/2023